

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

48. C.P.(CAA)/126(MB)2023 In C.A.(CAA)/15(MB)2023

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2023

NAME OF THE PARTIES: DSV AIR & SEA PRIVATE LIMITED

Section: 230-232 of the Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC).

Adv. Rohit Gupta i/b Adv. Shruti Kelji appeared for the petitioner.

Petition admitted, returnable by 09.06.2023.

The Petitioner will publish the notice at least 10 days before the next date of hearing in two newspapers i.e. "Navshakti" in Marathi language and "Business Standard" in English language.

In the meanwhile, the ROC, RD and OL will file their report, if not filed already, before the next date of hearing.

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)